

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.275/2019
In
OA No.4169/2018**

New Delhi, this the 19th day of July, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Hardeb Bhattacharyya

Working as LDC

S/o Late Shri Joydeb Bhattacharyya

R/o 193-A, Aram Bagh Paharganj

Type 2, Govt. Qtr.

New Delhi – 110 055.

... Applicant

(By Advocate :Mr. Padma Kumar S)

Versus

1. Shri Amit Khare
Secretary
Information and Boradcasting
Shastri Bhawan
New Delhi – 110 001.
2. Shri Shashi Shekhar Vempati
CEO
Prasar Bharrati Secretariat
Mandi House Tower 'C'
New Delhi – 110 001.
...Respondents

(By Advocate :Mr. S.M.Arif)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

Both the learned counsel submit that the required compliance has been done. In view of the same, the CP is closed. Notice issued to the respondents is discharged.

**(Pradeep Kumar)
Member (A)**

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**(S.N. Terdal)
Member (J)**